

Projects sanctioned to Bihar under RAY

2886. SHRI RAM KRIPAL YADAV: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has sanctioned any projects/schemes to Bihar under Rajiv Awas Yojana (RAY);

(b) if so, the details of those projects and funds allocated and released in the last three financial years to Bihar;

(c) whether Bihar Government has also submitted any such proposal under Rajiv Awas Yojana; and

(d) if so, the details of those projects and the present status?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) In pursuance of the Government's vision of creating a Slum-free India, Rajiv Awas Yojana (RAY) has been launched on 02.06.2011.

Under RAY, Central Assistance will be extended to States that are willing to assign property rights to slum dwellers and undertake reservation of land/Floor Area Ratio (FAR)/dwelling units for Economically Weaker Sections (EWS)/Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor. Fifty per cent (50%) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing and transit housing for in-situ redevelopment in slums would be borne by the Centre. However, for the North Eastern and Special Category States the share of the Centre would be 90%, including the cost of land acquisition, if required.

The Phase I of RAY, which is for a period of two years from the date of approval of the scheme, i.e. till June, 2013, is currently under implementation. This is the preparatory phase of RAY to undertake preparatory activities and pilot projects. The Phase II of RAY shall be for the remaining period of the Twelfth Five Year Plan.

Under the preparatory phase of RAY, a sum of 191.59 lakh has been released during Financial Year 2009-10 to Government of Bihar for 04 cities (Patna, Gaya-Bodhgaya, Bhagalpur and Muzaffarpur) to undertake preparatory activities like slum survey, GIS mapping, preparation of Slum-free City Plans and preparation of pilot projects.

- (c) No, Sir.
- (d) Does not arise.

Houses constructed for low income group

†2887. SHRI RAVI SHANKAR PRASAD: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that real estate sector in the country has changed into profit earning industry by moving away from social liability;
- (b) if so, Government's reaction thereto; and
- (c) the percentage of houses constructed on an average for low income group in housing sector out of total houses constructed every year during the last three years and the average sale price thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) Primary players in the real estate sector in the country are from private sector, who work with profit motive. Since 'land' and 'colonisation' are State subjects, it is the responsibility of States to ensure that houses and urban infrastructure are made available to the poorer segments of the population also. However, in order to supplement and complement the efforts of State Governments, the Ministry of Housing and Urban Poverty Alleviation has been implementing schemes like Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with its two components *viz.*, Basic Services to the Urban Poor (BSUP) and Integrated Housing Scheme and Slum Development Programme (IHSDP); Rajiv Awas Yojana (RAY); Interest Subsidy Scheme for Housing the Urban Poor (ISHUP); and Affordable Housing in Partnership (AHP) Scheme.

(c) The Ministry of Housing and Urban Poverty Alleviation does not maintain annual data relating to the average price or the percentage of houses constructed for low income groups out of total houses constructed.

Schemes for welfare of poor people in urban areas

2888. SHRI D.P. TRIPATHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is fact that the condition of poor people in urban areas has worsened gradually; and
- (b) if so, the details of schemes launched for the welfare of poor people in urban areas?

†Original notice of the question was received in Hindi.